

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 111**  
**(IB)-916(PB)/2020**

**IN THE MATTER OF:**

State Bank of India	...	Applicant/Petitioner
Vs		
Sh. Balbir Sharma	...	Respondent

**Order under Section 95 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 01.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant : Mr. Aditya Vikram Gupta Advocate

**ORDER**

List the matter for hearing on 01.03.2021.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

01.02.2021  
Deepak Kumar